

b

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. OA 157/2007

R.A/C.P No.....

E.P/M.A No.....

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SECTION OFFICER (Judl.)

CENTRAL JAWAHAR NAGAR VIDYALAYA
GOVERNMENT OF INDIA

ORDER SHEET

1. Original Application No. 157/2007

2. Misc Petition No. _____

3. Contempt Petition No. _____

4. Review Application No. _____

Applicant (S) Chaoba Mangang vs Union of India & Ors

Advocate for the Applicant (S) MR M.G. Singh, G.B. Das and Sheela Kh. N. Singh

Advocate for the Respondent (S) Novodaga, K.N. Chaudhury, R.S. Chaudhury

Notes of the Registry	Date	Order of the Tribunal
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This application is filed on 10.06.2007
deposited on 10.06.2007
No. 304 G 653526
Dated 12.6.07

15.6.2007

The Applicant is a Category I employee of the Jawahar Nagar Vidyalaya (JNV in short). He was appointed as PGT (Bio) in 2001. Applicant opted for posting in the Shillong Region for mandatory period of three years and therefore he is entitled for his choice place of posting. After serving for mandatory period presently he is serving in JNV, East Imphal. Applicant contended that during his last six years of service he has been subjected to six transfers in different schools thereby unsettling his personal life. Moreover, his wife is undergoing medical treatment at Imphal for suspected breast cancer. The frequent transfers have not only caused instability to his service career but also brought great prejudice to his minor son.

On 13.06.2007 he was again served with an

Contd...

Contd.
15.6.2007

order dated 06.06.2007 transferring him to JNV, Morigaon on public interest. By the same order private Respondent is transferred in Applicant's place. Applicant submits that his transfer is done purported to be in public interest only to accommodate the private Respondent. According to the information private Respondent has not joined in her new place till this time.

A perusal of the impugned order will show that the Applicant is sought to be transferred during the mid-academic period, acting on the request made by the private Respondent to accommodate her in his post, for which, according to the Applicant, he has been put to great hardship. Hence, this O.A.

Heard Mr.M.G.Singh, learned counsel for the Applicant. He submitted that the impugned transfer order is not passed on public interest but only to accommodate the private Respondent in total vioation of the guidelines (Annexure-C). The relevant guidelines at page 26 of the O.A. is quoted below:-

"2. GENERAL POLICY OF TRANSFERS

The Samiti does not transfer any teacher except under administrative exigencies. Only the requests for transfer are considered against available vacancies.

There is no fixed tenure of stay at a particular place (except mandatory tenure of three years in North East Region and other hard and



Contd.
15.6.2007

difficult stations notified by the Samiti). As such there is no question of displacement of any teacher to accommodate some other teacher. Thus no teacher can be posted to a place by removing another teacher."

Considering the above, pleadings and the submissions advanced by the learned counsel for the Applicant I direct the Respondents to keep the impugned order dated 6.6.2007 (Annexure-A) at abeyance till the next date and the Applicant will be permitted to continue in his present post if he is not already released and the private Respondent has not taken charge. In other words, status quo shall be maintained till the next date. Respondents will inform the private Respondent accordingly.

~~the cost of service of notice has not deposited by the learned advocate for the applicant as per court order dated 15/6/07.~~

But due to the urgency the notice have been sent to the respondents at the office cost.

~~Class 21/6/07. D/No - 620 to 624, 1, 1
D/ = 26/6/07.~~

Since no notice could not be served due to the emergent situation I direct the Applicant to issue emergent notice ^{to} the Respondents including private Respondent for which he will take appropriate steps and pay the process.

Post the case on 10.07.2007.

Vice-Chairman

- ① Cost not paid
by the applicant, /bb/
- ② Service report
awaited.

2m
9-7-07

10.7.2007

Learned counsel for the Applicant was represented and submitted that he will seek permission to withdraw the case. Let the case be posted on 13.07.2007 as prayed.

Vice-Chairman

/bb/

Registrar

17.7.2007

Learned counsel for the Applicant is absent.

Post the matter on 1.8.2007. Respondents' counsel will inform the learned counsel for the Applicant to be present on the next date.

It appears that this Court vide its order dated 15.6.2007 specifically directed the Applicant to pay process and take appropriate steps for issuing notice to the Respondents. But the Registry has written as follows:-

"The cost of service of /bb/ Notice has not been deposited by learned advocate for the applicant as per Court order dated 15/6/07.

But due to the urgency the notice have been sent to the respondents at the official cost.

D/No.620 to 624, Dt.26/6/07."

When the Court passed a specific order it is the duty of the Registry and the concerned officer to comply with the same. They cannot sit on the judgment and do as they like especially on the order on a judicial side.

Therefore, I direct the Registrar to identify the concerned officer/staff and direct him to recover the amount from the applicant or else the amount has to be deducted from his salary of the next month apart from issuing /'Show Cause Notice'.

Report after two weeks for compliance.

Vice-Chairman

17.7.2007

Vice-Chairman

R.B.M.
Received.

31.7.07

The "S 1^{1.8.07} cause
reply submitted by Mr.
Kanak Das, LDC may
kindly be seen at
flag 'A'.

In respect to the
Court's order dated
12.7.2007 and Hon'ble
Vice-Chairman's direction
he has deposited Rs. 245/-
(Rupees two hundred forty
five) only vide receipt
No 2348 from his
side to refund the
Actual cost of
Serving notice to the
Respondent Nos 1 to 5 which
was order to issue notice
to the Respondents including
private Respondents for
which will take appropriate
steps and pay the process
by the d/Advocate for the
Applicant on 15.6.2007.

Submitted for favours
of orders. lm

Pr 8/1 Section Officer(s)
REGISTRAR

Received copy of
the order dt'd. 11/8/07
We

Received copy
for Respondents
Dhruv
21/8/07

1.8.07

Mrs. M. Khound learned counsel for
the respondents has submitted that the
impugned order of transfer has already
been cancelled vide order-dated 18.6.07. A
copy of the order has been produced
before this Court by the counsel for the
respondents. Let it be brought on record.
The Original position of the applicant is
restored.

The above submission is recorded.
Considering the submission, I am of the
view that the relief, which was sought by
the applicant, has already been granted by
the respondents. Therefore, O.A. is
dismissed. The applicant is at liberty to
take the matter with appropriate forum, if
he is further aggrieved.


Vice-Chairman

Central Administrative Tribunal
GAUHATI BENCH

15 JUN 2007

O.A. NO. 175/15707 OF 2007

BETWEEN

Sri Chaoba Mangnag

Son of Late Chaphamayum Gulap Singh

resident of Loitang Khullen Awang leikai,
Imphal West, Manipur

..... Applicant

-vs-

1. Union of India represented by the Ministry of Human Resource Development, New Delhi 110048 and others

..... Respondents

Synopsis

That this application is directed being aggrieved by the impugned transfer order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 issued by the Deputy Commissioner, Navaodaya Samiti, Regional Office, transferring the applicant from Jawahar Navodaya Vidyalaya, Imphal East to Jawahar Navodaya Vidyalaya, Morigaon and transferring the private respondent from Jawahar Navodaya Vidyalaya, Morigaon to Jawahar Navodaya Vidyalaya, Imphal East in place of the applicant.

Filed by

Advocate

X
Filed by N. Advocate
N. Thoiba Singh
Applicant
MANOJ
CHAOBA

15 JUN 2007

গুৱাহাটী বেংক পুঁজি
Guwahati BenchIN THE CENTRAL ADMININSTRATIVE TRIBUNAL
GAUHATI BENCHO.A. NO. 175 OF 2007BETWEEN

Sri Chaoba Mangnag

Son of Late Chaphamayum Gulap Singh

resident of Loitang Khullen Awang leikai,
Imphal West, Manipur

..... Applicant

-VS-

1. Union of India represented by the Ministry of
Human Resource Development, New Delhi
110048 and others

..... Respondents

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4.	Copy of the guidelines governing the transfer	C	

Chaoba Mangnag

List of dates

1. 06/06/07 Impugned transfer order
2. 8/4/2003 Mandatory posting of three years in the Shillong Region. (North East).
3. 11/03/05 General Policy of transfer

Chabda Mangang

**IN THE CENTRAL ADMININSTRATIVE TRIBUNAL
GAUHATI BENCH**

O.A. NO. 175 OF 2007

BETWEEN

Sri Chaoba Mangnag

Son of Late Chaphamayum Gulap Singh

resident of Loitang Khullen Awang leikai,
Imphal West, Manipur

..... Applicant

-vs-

1. Union of India represented by the Ministry of Human Resource Development, New Delhi 110048.
2. Commissioner, Navodaya Vidyalaya Samiti,
A - 28, Kailash Colony, New Delhi 110048
3. Deputy Commissioner, Navodaya Vidyalaya Samiti, Shillong Region Office, Nongrim Hills Shillong - 793003.
4. Principal, Jawahar Navodaya Vidyalaya , Imphal East , Manipur.
5. Tayenjam Joysanabi Devi w/o Jibon Singh Khurai v Imphal East, Manipur
Pukiba Leikai

..... Respondents

Chaoba Mangnag

DETAILS OF THE APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE :

This application is directed against the impugned transfer order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 issued by the Deputy Commissioner, Navaodaya Samiti, Regional Office, transferring the applicant from Jawahar Navodaya Vidyalaya , Imphal East to Jawahar Navodaya Vidyalaya, Morigaon and transferring the private respondent from Jawahar Navodaya Vidyalaya, Morigaon to Jawahar Navodaya Vidyalaya , Imphal East in place of the applicant.

2. JURISDICTION OF THE TRIBUNAL :

The applicant declares that the subject matter of the instant application is within the jurisdiction of this Tribunal.

3. LIMITATION:

The applicant declares that the instant application is filed within the limitation period prescribed under the Section 21 of the Administrative Tribunal Act, 1985.

4. FACTS OF THE CASE :

4.1 That the applicant is a citizen of India and a permanent resident of the State of Manipur in the district of Imphal West, and such he is entitled to all the rights, protection and privileges guaranteed under the Constitution of India and the laws framed thereunder.

Naoba Bhangang

4.2 That the respondent No.3 vide order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 transferred the applicant from Jawahar Navodaya Vidyalaya, Imphal East to Jawahar Navodaya Vidyalaya, Morigaon.

A copy of the impugned transfer order is annexed herewith and marked as **ANNEXURE – A.**

4.3 That the applicant begs to state that he is a Category I employee of the Jawahar Navodaya Vidyalaya having opted for posting in the Shillong Region for mandatory period of three years. As such he is entitled for posting at the School of his choice.

A copy indicating posting in the Shillong Region for mandatory period of three years is annexed herewith and marked as **ANNEXURE – B.**

4.4 That the applicant since joining in the Jawahar Navodaya Vidyalaya as a PGT (Bio) in the year 2001, in the entire six years of service career in the Jawahar Navodaya Vidyalaya he has been subjected to frequent transfers altogether he was transferred six times in different schools thereby unsettling his personal life. Moreover, the wife of the applicant is presently undergoing medical treatment at Imphal for suspected breast cancer and the dependant brother of the applicant is bed ridden and paralytic. It is pertinent to mention herein that the applicant is the only earning member in the family apart from financial dependence the entire family members depend on him in other walks of life. The frequent transfer has not only caused instability to the service career of the applicant it has also brought grave prejudice to the minor son of the applicant in his education as well to the personal life of the applicant. However, the applicant respectfully begs to state that as a Government Employee he has to abide by the conditions of service but at

Haosapangang

the same time the action of the respondent authorities has to be justifiable in the eye of law

- 4.5 That the applicant is presently serving as the PGT (Bio) in the Jawahar Navodaya Vidyalaya, Imphal East, on 13/06/07 he was served again with a purported transfer order wherein he was again transferred to Jawahar Navodaya Vidyalaya, Morigaon on purported public interest in lieu of the request made by the private respondent. *That till date at the time of filing this application the private respondent has not joined at Jawahar Navodaya, Imphal East.*
- 4.6 That the applicant begs to state that the private respondent is a permanent resident of Imphal East and as per the guidelines of the Jawahar Navodaya Vidyalaya, Samaiti an employee cannot be transferred and posted in the district where is a permanent resident.

A copy of the guidelines governing the transfer is annexed herewith and marked as **ANNEXURE - C.**

- 4.7 That the applicant begs to state that the private respondent being a resident of Imphal East she cannot be given posting at Jawahar Navodaya Vidyalaya, Imphal East as per the guidelines governing the transfer of an employee of the Samiti.

- 4.8 For that in any view of the matter, the impugned transfer dated 06/06/07 is not sustainable in the eye of law and as such it is liable to be set aside.

5. GROUNDS WITH LEGAL PROVISIONS

- 5.1 For that the action/inaction on the part of the respondent authorities in transferring the applicant is not sustainable in the eye of law and is liable to be set aside and quashed.

Reasons for Quashing

RaoBa Mangang

5.2 For that the transfer the applicant being made on extraneous consideration and ulterior motive to favour the private respondent is prima facie unconstitutional, illegal, arbitrary and malafide and as such is not sustainable in the eye of law and is liable to be set aside and quashed.

5.3 For that the transfer and posting of the private respondent being contrary to the guidelines governing the transfer and posting of the employee of the Samiti in as much as she cannot be posted in the district from where she hails is prima facie unconstitutional, illegal, arbitrary and malafide and as such is not sustainable in the eye of law and is liable to be set aside and quashed.

5.4 For that the transfer of the private respondent being made on request she could not have been posted at the School where there is no vacancy as provided in the guidelines governing the transfer and the same being done in contrary to the guidelines the impugned transfer order dated 06/06/07 is not sustainable in the eye of law and is liable to be set aside and quashed.

5.5 For that the transfer of teachers of the Samiti is done before the starting of the academic sessions and the same being done with vested interest to favour an individual employee at the cost of another employee, the impugned transfer order dated 06/06/07 is coupled favoritism and arbitrariness and as such is not sustainable in the eye of law and is liable to be set aside and quashed.

5.6 For that the applicant being a Category I employee having completed the mandatory period of three years he is to be posted at the school of his choice but in the case the same being done in contrary to the guidelines to

favour particular employee within the establishment, the impugned transfer order dated 06/06/07 is liable to be set aside and quashed.

6. DETAILS OF THE REMEDY EXHAUSTED

That the applicant declares that he has availed all the remedies available to him under the rules and guidelines.

7. MATTERS NOT PENDING WITH ANY OTHER COURT OR TRIBUNAL

That the applicant further declares that the matter regarding which this application has been made is not pending before any Court of Law or any other Bench of the Tribunal.

8. RELIEF SOUGHT FOR

Under the facts and circumstances as stated above, it is most respectfully prayed that the Hon'ble Tribunal may be pleased to admit this application, call for the records of the case and upon hearing of the parties on cause or causes that may be shown and on perusal of the records be pleased to grant the following reliefs to the applicant :-

8.1 To set aside and quashed the impugned transfer order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 issued by the Deputy Commissioner, Navaodaya Samiti, Regional Office, transferring the applicant from Jawahar Navodaya Vidyalaya, Imphal East to Jawahar Navodaya Vidyalaya, Morigaon and transferring the private respondent from Jawahar Navodaya Vidyalaya, Morigaon to Jawahar Navodaya Vidyalaya , Imphal East in place of the applicant.

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Ranjan

8.2 To direct the respondent authorities to rescind, cancel and forbear from taking any further action in consequence of the impugned transfer order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 issued by the Deputy Commissioner, Navaodaya Samiti, Regional Office and transferring the private respondent from Jawahar Navodaya Vidyalaya, Morigaon to Jawahar Navodaya Vidyalaya, Imphal East in place of the applicant.

8.3 To pass such further order or orders as Your Lordships may deem fit and proper.

9. INTERIM RELIEF PRAYED FOR

During the pendency of the application Your Lordships may be pleased to stay the impugned transfer order dated 06/06/07 vide Memo. No. F.2-8/06- NVS (SHR) /Pers/951 issued by the Deputy Commissioner, Navaodaya Samiti, Regional Office, transferring the applicant from Jawahar Navodaya Vidyalaya, Imphal East to Jawahar Navodaya Vidyalaya, Morigaon and transferring the private respondent from Jawahar Navodaya Vidyalaya, Morigaon to Jawahar Navodaya Vidyalaya, Imphal East in place of the applicant.

10. This application is filed through Advocates

11. PARTICULARS OF THE POSTAL ORDER :

- i) IPO No. 34-6-653526
- ii) Date : 12-6-07
G.P.O.
- ii) Payable at Guwahati

12. LIST OF ENCLOSURES :

As stated in the Index

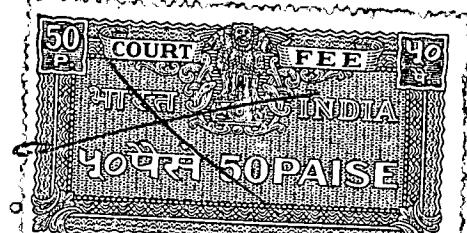
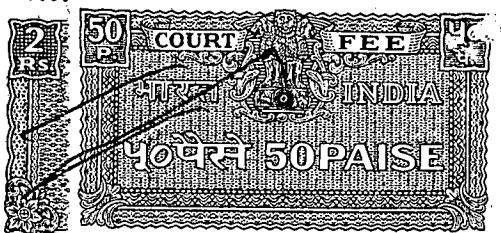
VERIFICATION

I Sri Chaoba Mangnag son of late Ch. Gulap Singh aged about 36 years, resident of Loitang Khullen Awang Leikai in the district of Imphal West Manipur do hereby verify the contents of the statements of this accompanying Original Application as true to the best of my knowledge. And I sign this verification on this day of 1st June 2007 here at Guwahati.

**Chaoba Mangnag**

(11-A)

KA

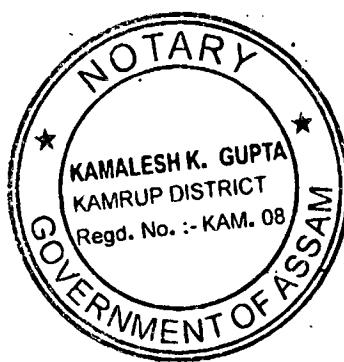


AFFIDAVIT

I, Sri Chaoba Mangang son of late Gulap singh aged about 36 years resident of Loitang Khullen Awang Leikai in the district of Imphal West, Manipur do hereby solemnly affirm and states as follows.

1. That I am the applicant in this Original Application and as such well conversant with the facts and circumstances of the case.
2. That till date at the time of filing of this application the private respondents has not joined at Jawahar Navodaya Vidyalaya School, Imphal East.
3. That the statements made in this Original application and in the above paragraphs are true to my knowledge and belief.

And I sign this affidavit on this 15th Day of June, 2007 at Guwahati.



Identified by
N. Thoiba Singh.
Advocate
15/06/07

Chaoba Mangang
15/06/2007
Deponent

1.10 P.M.

Solemnly affirm and state by
the deponent who is identified
by N. Thoiba Singh, Advocate

Dipak Mukherjee

KAMALESH K. GUPTA
NOTARY
Kamrup District, Assam
Regd. No:-KAM. 08

NAVODAYA VIDYALAYA SAMITI
REGIONAL OFFICE
NONGRIM HILLS SHILLONG-793003
(Ministry Of Human Resource Dev.
Department of Education

Phone No.: 0364-2621368
Fax No.: 0364-2621382
email : naysam@rediffmail.com
nvareshillong@rediffmail.com

F.2-8/06-NVS(SHR)/Pers/ 951

Dated 6.06.2007.

OFFICE ORDER

The following teaching staffs are hereby ordered for transfer with immediate effect on the ground mentioned against each.

Sl No	Name	Designation	Transferred From	Transferred To	Remarks
1	Choba Mangnang	PGT (Bio)	E. Imphal	Morigaon	On Public Interest
2	Joysanabi Devi	PGT (Bio)	Morigaon	E. Imphal	On Request

Mr. Hazarika
(D. HAZARIKA)
DEPUTY COMMISSIONER

Copy to:

1. The individual concerned for compliance.
2. The Principal JNV concerned for information and necessary action.

Mr. Hazarika
DEPUTY COMMISSIONER

nvareshillong_grievance@rediffmail.com

*Certified to
true copy
N. Aoit Singh
A. Dovale
for
3 years
12 years or more*

- 13 - *10/10/03*

NAVODAYA VIDYALAYA SAMITI
 (An Autonomous Organisation under Ministry of HRD)
 Govt. of India
I.G.I. STADIUM, I. P. ESTATE,
NEW DELHI - 110 002.

F.No. 2-2/03 NVS(Estt.)

Dated : 08.04.2003

OFFICE ORDER

Following persons are hereby transferred to Regional Office, Shillong under **Category - I** for a tenure of three years from the date of their joining. They shall report for duty at JNV, Morigaon (Assam) on 26-06-2003.

Further posting to JNVs of their choice from within the available vacancies shall be made at JNV, Morigaon (Assam) in consultation with them during the period 27.06.2003 to 29.06.2003.

Choice stations indicated by them for posting upon completion of the mandatory tenure in Shillong region have been mentioned against their names.

Posting order to outside Shillong Region will be issued two months before the completion of mandatory tenure of three years. In the event of such order not being received in time, they will stand relieved immediately after two months of completion of mandatory tenure to report for duties to the Regional Office having the jurisdiction of State of their choice. Though all possible efforts will be made to post them to one of the JNV of their choice, at least the State of their choice is assured.

SI. NO	NAME	FROM JNV	CHOICE OF POSTING OPTED FOR ON COMPLETION OF MANDATORY TENURE.			STATE
			JNV	4	5	
1	2	3		4	5	6

PGT (BIOLOGY)

1	Sh. R. M. Ramatakar	Chandrapur (MS)	Wardha	Amaravati	Pune	Mah
2	Smt Sreelatha. V.	Khargone (MP)	Trivandrum	Kollam	Alappuzha	Kerala

23/04/2003
 Certified to be
 True copy
 N. Vaishali Singh
 Govt. of India

344

3	Shree Kala Nair K.S. (Further posting to be done in the JNV where her husband will be posted as Vice-Principal (Sh. P. V. Varghese))	Ratlam (MP)	Kottayam	Trivandrum	Ernakulam	Kerala
4	Sh P.V.Pradeep	Raisen (MP)	Trissur	Mallapuram	Ernakulam	Kerala
5	Smt. B.D.Shelke	Wardha(MS)	Pune	Satara	Indore(MP)	Mah.
6	Smt Indu Srivastava *	Rewa (M.P)	Not indicated			
7	Sh. Rajender M. Thorat	Rewari (Har.)	Aurangabad	Washim	Osmanabad	Mah.
8	Sh. Y. S. S. Chandra Shekhar	Bijapur (Kar.)	Vishakhapatnam	Ranga Reddy	Vizianagar	A.P.
9	Sh. M. Sivanathan	Mahe (Pond.)	Kasargod	Palghat	Calicut	Kerala
10	Sh. Vinod Kumar Meena	Sirohi (Raj.)	Karauli	Tonk	Kota	Raj.
11	Sh. Chaoba Mangang	Tonk(Raj.)	W. Imphal	Bishnupur	Churachandpur	Manipur
12	Sh. Tilak Singh	Sikar (Raj.)	Etah	Firozabad	Hathras	U.P
13	Sh. Gangadharan Kotakkal	Surendernagar (Guj.)	Kasargod	Mahe (UT)	S. Canara	Kerala
14	Sh. Hari Om Upadhyay	Mandi (HP)	Dholpur	Bharatpur	Dausa	Raj.
15	Sh. N. Tataiah	Bikaner (Raj.)	Guntur	Krishna	Prakasham	A.P.

PGT(CHEMISTRY)

16	Sh. Dabir Ul-Haqq	Bhatinda (PB.)	Haridwar (UTR)	Sirmour (HP)	Delhi I or II	Nil
17	Sh. K.V.S.S. Ganesh	Bellary (Kar.)	Chittoor	Kurnool	Anantpur	A.P.
18	Sh. Rajesh Kumar G.	Koppal (Kar.)	Alleppey	Kottayam	Kollam	Kerala
19	Sh. Ranveer Singh	Jodhpur (Raj.)	Meerut	Haridwar	Agra	U.P.
20	Sh. C. S. Prasad	Amreli (Guj.)	Lohardaga	Ranchi	Hazaribagh	Jharkhand
21	Sh. R. K. Jha	Gumla (JKD)	Saharsa	Khagaria	Hazaribagh	Bihar /JKD
22	Sh. Ramesh Kumar Prajapat	Sawai Madhopur (Raj.)	Barmer	Jalore	Sirohi	Raj.
23	Sh. Gorakh Nath Pal	Raebareilly (UP)	Bhadoli	Varanasi	Chandauli	U.P.

P.T.O.

PGT (COMMERCE)

24.	Sh. A. B. Saxena	Shivpuri (MP)	Raipur	Gwalior (MP)	Nil	Chattisgarh
25.	Sh. Jairam Naik	Neemuch (MP)	Kendrapada	Sarang	Khurda	Orissa
26.	Sh. Mrinal Kumar	Narsinghpur (MP)	Murshidabad	Nadia	Birbhum	W. Bengal
27.	Sh. Narain Singh *	Kurukshetra (Har.)		Not indicated		
28.	Sh. Deoraj Dwivedi	Sheikhpura (Bihar)	Lohardaga	Sheikhpura	Bihia	JKD/Bihar

PGT(ENGLISH)

29.	Sh. V. R. Teskhedkar	Wardha (MS)	Aurangabad	Parbhani	Wassmat	Mah.
30.	Sh. S. J. Annassery	Dhar (MP)	Kottayam	Kollam	Trivandrum	Kerala
31.	Sh. Sunil Kumar Mishra	Raisen (MP)	Hoshangabad	Harda	Raisen	MP
32.	Smt. A. Kurian	Indore (MP)	Kottayam	Kollam	Trivandrum	Kerala
33.	Smt. Krishna C. C.*	Bastar (CG)		Not indicated		
34.	Sh. Maske Ram Gangaram	Chandrapur (MS)	Jalna	Beed	Hingoli	Mah.
35.	Sh. E. Kabaleeswaran	Bijapur (Kar.)	Tumkur	Bangalore(R)	Bangalore (Urban)	Kar.
36.	Sh. R. S. Reddy	Jaipur (Raj.)	Ranga Reddy	Prakasam	Bangalore (U)	A.P.
37.	Sh. P. Manikandan	Ajmer (Raj.)	Karaikal	Idukki	Kottayam	Pond./Kerala
38.	Sh. Jaswinder Paul	Jodhpur (Raj.)	Kapurthala	Jalandhar	Hoshiarpur	Punjab
39.	Sh. I. V. Singh	Mathura (UP)	Agra	Etah	Udham Singh Nagar	UP
40.	Sh. C. T. Joshi	Amreli (Guj.)	Amravati	Wardha	Gondia	Mah./Goa
41.	Sh. K. Kamlapatam	Jalna (MS)	Pondicherry	Karaikal	Nellore	

PGT(ECONOMICS)

42.	Sh. Sheikh Turaw Ali	Chattarpur (MP)	Goddar	Dumka	Sahibganj	JKD/Anywhere in Bihar
43.	Sh. S. K. Srivastava	Sirs (Har.)	Faizabad	Agra	Sitapur	U.P.

P.T.O.

44.	Sh. Chandra Bali	Jaipur (Raj.)	Badohi	Chandoli	Varanasi	U.
45.	Sh. S. D. P. Gupta	Dungarpur (Raj.)	Vaishali	Begusarai	Sheikhpura	Bihar
46.	Shree Prakash Sharma	Jalore (Raj.)	Purnea	Madhepura	Bhagalpur	Bihar
47.	Sh. M. R. Suryavamse	Latur (MS)	Banglore (R)	Kodagu	Chamrajnagar	
48.	Sh. Ajoy Kumar Azad	Sheikhpura (Bihar)	Nalanda	Bihia	Buxar	Bihar
49.	Sh. Biplab Sarkar *	Jhabua (MP)		Not indicated		

PGT(GEOGRAPHY)

50.	Sh. Madhusudan Mund	Srikakulam (AP)	Kalahandi	Koraput	Cuttack	Orissa
51.	Ms. Nirmala M.D.	Bellary (Kar.)	Mysore	Nil	Nil	Nil
52.	Ms. Mausami Nag	Keonjhar (Orissa)	Bangalore (U)	Bangalore(R)	Shimoga	Kar.
53.	Mrs. Alo Acharjee	Tumkur (Kar.)	N. Tripura	Nil	Nil	Tripura
54.	Sh. M. Maninekalai	Chitradurga (Kar.)	S. Goa/ Canacona	N. Goa / Valpoi	Pune (MS)	
55.	Sh. Amitabh Chanchal	Jaipur (Raj.)	Delhi - II	Delhi-I	Jaipur	Delhi
56.	Sh. K. P. Baskar	Sirohi (Raj.)	G. B. Nagar	Mathura	Delhi I&II	Delhi
57.	Sh. S. K. Jena	Satara (Mah.)	Cuttack	Angul	Phulbani	Orissa
58.	Sh. P. N. Shukla	Jalna (MS)	Gorakhpur	Mau	Basti /Gonda	UP
59.	Sh. Anil Prasad Sen.J.	Diu (UT)	Kollam	Pathnamthitta	Anywhere in Kerala	Kerala

PGT(HINDI)

60.	Mrs. V. S. Joshi	Chandrapur (MS)	Amravati	Wardha	Bhusawal	Mah.
61.	Sh. Santosh Kr. Anant*	Bastar (CG)		Not indicated		
62.	Sh. Rajendra Prasad Shukla	Mehboob Nagar (AP)	Alhabad	Mirzapur	Sant Ravidas Nagar	U.P.
63.	Sh. Kheem Chand	Karimnagar (AP)	Anywhere near Chandigarh/ Delhi			
64.	Sh. S. Ganapathi	Krishna (AP)	Krishna	Prakasam	Ranga Reddy	A.P.
65.	Sh. Ram Asare*	Meerut (UP)		Not indicated		
66.	Ms. Beena Kumari Pandey	Shankar Nagar (MS)	Almora /Tarkhet	Udhamsingh nagar	Nil	Uttaranchal
67.	Dr. Lalan Jha	Katihar (Bihar)	Samastipur	Darbhanga	Sitamarhi	Bihar

P.T.C.

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Sh. Vijay Pal	Surendra Nagar (Guj.)	Jhajjar	Sonepat	Mungeshpur /North West/ Delhi	Haryana / Delhi
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PGT(HISTORY)

69.	Sh. R. K. Patro	Chandrapur (MS)	Gajapati	Ganjam	Puri	Orissa
70.	Sh. Bhagat Singh	Bhatinda (PB.)	Aligarh	Hathras	Mathura	Nil
71.	Sh. Syamrecius Kujur	Jaipur (Raj.)	Raipur	Korba	Bilaspur	Chattisgarh
72.	Sh. Hari Lal	Mathura (UP)	Sultanpur	Jaunpur	Badohi	U.P.
73.	Sh. Subhash Chandra Jha	Basti (UP)	Katihar	Purnia	Araria	Bihar / Jharkhand
74.	Sh. Swapna Bhavan K.	Rajouri	Kollam	Trivandrum	Pathamthitta	Kerala

PGT(MATHS)

75.	Sh. R. B. Chourasiya *	Bastar (CG)	Not indicated			
76.	Sh. Mohinder Kumar	Faridabad (Har.)	Rewari	Faridabad	Mohindergarh	Haryana
77.	Sh. Awadesh Kumar Sharma	Mandi (HP)	Saran	Siwan	Gopalganj	Bihar
78.	Sh. K. Sasi Kumar	Warangal (AP)	Trivandrum	Quilon	Pathamthitta	Kerala
79.	Sh. Vijay Nethani	Udupi (Kar.)	Hardiwar	Udham Singh Nagar	T. Garhwal	Uttarakhand
80.	Sh. Y. S. Rao	Sirohi (Raj.)	Guntur	Vishakhapatnam	Ranga Reddy	A.P.
81.	Sh. Gour Mohan Ghosh	Jhalawar (Raj.)	Mayurganj	Balasore	Cuttack	Orissa
82.	Sh. Birbal Singh	Bikaner (Raj.)	Bikaner	Jhunjhunu	Churu	Raj.
83.	Sh. Prem Singh	Sawai Madhopur (Raj.)	Firozabad	Agra	Etah	U.P.
84.	Dr. V. Singh	Mathura (UP)	Ranchi	Vaishali	Samastipur	JKH/Bihar
85.	Sh. Nivas Chandra	Surendra Nagar (Guj.)	Sahibganj	Vardhman	24 Parganas	JKH / W. Bengal
86.	Ms. Manirupakar	Solapur (MS)	Karimganj	Hailakandi	Cachar	Assam
87.	Sh. Seshanooj Sarkar *	Jhabua (MP)	Not indicated			

P.T.O.

PGT(PHYSICS)

88.	Sh. K. R. S. Guruswamy	Rajnandgaon (CG)	Pondicherry	Karaikal	Yanam	Nil
89.	Sh. C. D. S. Dhami	Amritsar (PB)	Haridwar	Dehradun	Rudrapur	Uttaranchal
90.	Sh. S. K. Pandey	Jodhpur (Raj.)	Kanpur-Dehat	Kanpur Nagar	Unnao	U.P.
91.	Sh. H. Bhattacharya	Surendernagar (Guj.)	24 Parganas	Dhenkanal	Cuttack	W.Bengal
92.	Sh. Kata Rama Krishnaiah	Kolhapur (MS)	Hyderabad	Ranga Reddy	Medak	A.P.
93.	Dr. R. Prasad	Katihar (Bihar)	Samastipur	Darbhanga	Sitamarhi	Bihar
94.	Sh. A. K. Choudhary	Gumla (JKH)	Saharsa	Katihar	Hazaribagh	Bihar/JK H
95.	Sh. Yogesh Kumar	Supaul (Bihar)	Meerut	Ghaziabad	Haridwar	U.P.
96.	Smt. S. R. Barole (To be posted in West Tripura. Spouse also posted as Vice-Principal in West Tripura).	Latur (MS)	Aurangabad	Jalgaon	Nasik	Mah.
97.	Sh. Rajkishore Prasad	Mungeshpur (Delhi-I)	Jalgaon	Nasik	Thane	Mah.

TGT(ENGLISH)

98.	Sh. Jayant Bhattacharya	Sarguja (CG)	Wardha	Yavatmal	Amravati	Mah.	
99.	Sh. Bholajee Trivedi	Satna (MP)	Kanpur City	Orai	Kanpur-Dehat	U.P.	
100.	Sh. K. Kumar	Sagar (MP)	Not indicated				
101.	Sh. Surendra Pandey	Ratlam (MP)	Katihar	Purnea	Begusarai	Bihar	
102.	Sh. K. R. Gaikwad	Chandrapur (MS)	Hingoli	Nanded	Parbhani	Mah.	
103.	Sh. Subukutty T.C.	Chandrapur (MS)	Kannur	Kasargod	Calicut	Kerala	
104.	Sh. Rajesh V. K. *	Bastar (CG)	Not indicated				
105.	Sh. Shamshad Ali *	Ropar (PB)	Not indicated				
106.	Sh. M. M. Igbari	Mandi (HP)	Faridabad	Gurgaon	Sonipat	Haryana	
107.	Sh. Madan Kumar Sharma *	Srinagar (J&K)	Not indicated				
108.	Sh. Biju Xandu Sadanam	Srikakulam (AP)	Trivandrum	Kozhikode	Ernakulam	Kerala	

P.T.O.

	Sadanandan K.R.	Bellary (Kar.)	Kasaragod	Kannur	Calicut	Kerala
	Sh. K. C. Davis	Hassan (Kar.)	Ermakulam	Alleppey	Pathnamthitta	Kerala
111.	Sh. Xavier Thomas	Koppal (Kar.)	Thrissur	Palghat	Ermakulam	Kerala
112.	Dr. Satindra Kumar	Gajapati (Orissa)	Haridwar	Muzaffarnagar	Sharanpur	Uttaranchal/ UP
113.	Sh. M. A. Haque	Dungarpur (Raj.)	Dumka	Ranchi	Deoghar	Jharkhand
114.	Sh. Akilesh Kumar	Barmer (Raj.)	Dumka	Ranchi	Nalanda	Bihar
115.	Sh. Vijender Singh	Chittorgarh (Raj.)	Bhiwani	Hissar	Sirs	Haryana
116.	Ms. Kalpana Paul	Chitrakoot (UP)	Rajnandgaon	Raigarh	Bastar	Chattisgarh
117.	Ms. Anjali Upadhyaya *	Aligarh (UP)		Not indicated		
118.	Sh. V. S. Pillai	Ratnagiri (MS)	Kollam	Pathnamthitta	Alleppey	Kerala
119.	Sh. D. S. Singatkar	Sabarkanta (Guj.)	Nasik	Jalgaon	Buldana	Mah.
120.	Sh. Sikry J. Mathew	Diu (UT)	Kottayam	Alappuzha	Ermakulam	Kerala
121.	Sh. Rakesh Kumar	Munger (Bihar)	Sitamarhi	Samastipur	Darbhanga	Bihar

TGT (HINDI)

122.	Sh. S. R. Tripathi *	Bastar (CG)		Not indicated		
123.	Sh. Anil Kumar Nigam	Yava (MS)	Mahoba	Hamirpur	Banda	U.P.
124.	Sh. R. K. Parade	Chandrapur (MS)	Beed	Puna	Ahmednagar	M.S.
125.	Sh. M. S. Mangla	Bangalore (U) (Kar.)	Bangalore (U)	Bangalore (R)	Dharwad	
126.	Sh. Pyarelal Meena	Nawpada (Orissa)	Sawai Madhopur	Dausa	Jaipur	Raj.
127.	Ms. Gopabandhu Panda	Dhenkanal (Orissa)	Kendrapada	Balasore	Cuttack	Orissa
128.	Sh. Govind Songra	Keonjhar (Orissa)	Tonk	Bundi	Dausa	Raj.
129.	Sh. Vinod Kumar Tripathi	Cuttack (Orissa)	Agra	Mainpuri	Farrukhabad	U.P.
130.	Smt. Vishruti Kumari	Cuttack (Orissa)	Agra	Mainpuri	Farrukhabad	U.P.
131.	Sh. Upendra Kumar Upadhyaya	Dhungarpur (Raj.)	Gorakhpur	Sidharthnagar	Basti	U.P.
132.	Sh. Pankaj Misra	Pali (Raj.)	Pilibhit	Bareilly	Shajhanpur	U.P.
133.	Sh. Jaivir Singh	Jalore (Raj.)	Bharatpur	Dausa	Sawai Madhopur	Raj.

134.	Sh. Rajesh Kumar F. Thakur	Chitrakoot (UP)	Amravati	Akola	Jalna	Mah.
135.	Sh. Sulekh Chand *	Aligarh (UP)	Not indicated			
136.	Sh. Santoshi Lal	Jalna (MS)	Kanpur-Nagar	Kanpur-Dehat	Unnao	U.P.
137.	Sh. O. P. Verma	Katihar (Bihar)	Mathura	Badaun	Hathras	U.P.
138.	Smt. Vibha Richhariya	Panna (MP)	Tikamgarh	Chattarpur	Sagar	M.P.
139.	Smt. Ranju Kumari	Bokaro (Jharkhand)	Hazaribagh	Ranchi	Kodarma	Jharkhand

TGT (MATHS)

140.	Sh. B. K. Deshbihratar	Chandrapur (MS)	Amravati	Wardha	Nagpur	Mah.
141.	Sh. Pankaj Jain	Raisen (MP)	Sagar	Damoh	Bhopal	M.P.
142.	Sh. Rajesh Kumar*	Kurukshestra(Har)	Not indicated			
143.	Sh. Yogender Singh	Gurgaon (Har.)	Delhi-II	Gurgaon	Delhi-I	Delhi
144.	Sh. Sanjai Kumar Mall	Jhajjar (Har.)	Gorakhpur	Kushinagar	Basti	U.P.
145.	Sh. K. R. Srinivasa Rao	Chitradurga(Kar.)	Udupi	Mangalore	Hassan	Kar.
146.	Sh. Horam Singh	Chittorgarh (Raj.)	G. B. Nagar	Meerut	Aligarh	
147.	Sh. A. K. Verma	Mathura (UP)	Dausa	Jaipur	Tonk	Raj.
148.	Sh. Satya Narain Mali *	Aligarh(UP)	Not indicated			
149.	Sh. Mahadeo D. Walam	South Goa (Goa)	Kolhapur	Sangli	Satara	Mah.
150.	Sh. Khandave. Dadasaheb Ramdas	Sabarkantha (Guj.)	Ahmednagar	Pune	Nasik	Mah.
151.	Sh. Vinod Kumar Verma	Nawashahar (PB)	Lucknow	Barabanki	Unnao	U.P.

TGT (SCIENCE)

152.	Ms. Sujiyeshtha B. Moon (Patil)	Wardha (MS)	Wardha	Amravati	Shegaon	Mah.
153.	Sh. Shri Kant Jha	Muktsar (PB.)	Madhubani	Samastipur	Darbhanga	Nil
154.	Sh. Tapan Kumar Bhanja	Cuttack (Orissa)	Cuttack	Darjeeling	Nil	Orissa/W.Bengal
155.	Ms. Abida Rana	Sabarkantha (Guj.)	Farrukhabad	Kanpur Nagar	Aligarh	U.P.
156.	Sh. Manoj Kumar *	Deoghar (JKD)	Not indicated			

TGT (SOCIAL STUDIES)

157.	Sh. V. K. Pawar	Chandrapur (MS)	Bhandardara	Amravati	Wardha	Mah.
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	A. Sanjeev Kumar Sah	Satna (MP)	Purnea	Kishanganj	Araria	Bihar
	Sh. Tasnim Ali*	Kupwara (J&K)		Not indicated		
160.	Sh. Amit Walter*	Panchkula (Har.)		Not indicated		
161.	Sh. Shio Kumar Sah	Mandi (HP)	Faridabad	Gurgaon	Sonipat	Haryana
162.	Sh. Suresh Chandra Nayak	Keonjhar (Orissa)	Nayagarh	Puri	Khurda	Orissa
163.	Sh. Kanhaiya Lal Dewangan	Koraput (Orissa)	Rajnandgaon	Raipur	Bilaspur	Chattisgarh
164.	Sh. Walter Correa	Bhagalkot (Kar.)	Mangalore	Udupi	Kodagu	Kar.
165.	Sh. M. Loka nadu	Chitradurga (Kar.)	Vishakhapatnam	Vizinagaram	Srikakulam	A.P.
166.	Sh. Suresh Kumar*	Aligarh (UP)		Not indicated		
167.	Sh. D. B. Gaekwad	Sabarkantha (Guj.)	Jalgaon	Nasik	Buldana	Mah.
168.	Moh. Zafrullah	Baramulla (J&K)	Gopalganj	Motihari (E.O.)	Bettiah (W.C.)	Bihar
169.	Sh. Sanjay Kumar	Deoghar (JKD)	Jahanabad	Aurangabad	Any school in W. Bengal	Bihar
170.	Sh. Bipin Kumar	Munger (Bihar)	Nalanda	Vaishali	Samastipur	Bihar

ART TEACHER

171.	Sh. K. L. Sahu *	Bastar (CG)		Not indicated		
172.	Sh. B. Damodar Reddy	Srikakulam (AP)	Medak	Warangal	Nizamabad	A.P.
173.	Sh. Ajmera Mohan Singh	Kannur (Kerala)	Karunnnagar	Adilabad	Warangal	A.P.
174.	Sh. Manish Kumar Baag	Keonjhar (Orissa)	Howrah	North 24 Parganas	Tamluk	W. Bengal
175.	Sh. Somnath Chakravorty	Bikaner (Raj.)	South 24 Parganas	Kolkatta	Nadia	W. Bengal
176.	Sh. Milind Sharad Agnihotri	Jalna (MS)	Gwalior	Datia	Shivpuri	M.P.
177.	Sh. Maruti Narayan Nevagire	North Goa (Goa)	South Goa	North Goa		Goa
178.	Sh. Prakash Kumar	Purnea (Bihar)	Ranchi	Hazaribagh	Dhanbad	Jharkhand / PTR
179.	Sh. Pulak Karmakar	West Singhbhum (CG)	Nadia	North 24 parganas	Murshidabad	W. Bengal

P.T.O.

180.	Sh. Rajan Singh	Bhagalpur (Bihar)	Gorakhpur	Siddharthnagar	Chandigarh	UP/ Chandigarh
181.	Sh. Babul Paul *	Jaffarpur Kalan		Not Indicated		

LIBRARIAN

182.	Sh. Jambhule Ajabrao M.	Chandrapur (MS)	Amravati	Wardha	Washim	Mah.
183.	Sh. G. S. Karamudi	Shimoga (Kar.)	Dharwad	Gadag	Raichur	Kar.
184.	Sh. P. C. Mishra	Badaun (UP)	Agra	Hathras	Etah	U.P.
185.	Sh. Kiran Kamble	South Goa (Goa)	Kolhapur	Sangli	South/ North Goa	Goa
186.	Sh. Bipul Deb Adhikary	Madhubani (Bihar)	Any JNV in North Bengal region of West Bengal	Any JNV in West Bengal		West Bengal

MUSIC

187.	Sh. Bansidhar Panda	Dhenkanal (Orissa)	Jharsuguda	Sambalpur	Sundergarh	Orissa
188.	Smt. Vaishali V. Chinchanikar	Wardha (MS)	Wardha	Pune	Satara	Mah.
189.	Smt. Rakhi Mishra	Raisen (MP)	Kanpur	Barabanki	Faizabad	U.P.
190.	Ms. Jyoshna Rani Majhi	Sarguja (MP)	Puri	Kendrapada	Dhenkanal	Orissa
191.	Sh. U. V. Pimprikar	Chandrapur (MS)	Chandrapur	Wardha	Gondia	Mah.
192.	Sh. D. K. Roy *	Panchkula (Har.)		Not indicated		
193.	Sh. Premendra Singh	Jhajjar (Har.)	Mathura	Agra	Hathras	U.P.
194.	Sh. Chalantika Panida	Koraput (Orissa)	Bhadrak	Balasore	Mayurbhanj	Orissa
195.	Sh. Dinesh K. Kanake	Kannur (Kerala)	Chandrapur	Gadchiroli	Yavatmal	Mah.
196.	Sh. Ahmed Bashir	Bikaner (Raj.)	Bikaner	Nagaur	Ganganagar	Raj.
197.	Sh. Vipin Sharma	Sirohi (Raj.)	Gajner	Churu	Hanumangarh	Raj.
198.	Sh. Z. B. Patel	Amreli (Guj.)	Junagarh	Diu (UT)	Amreli	Gujarat
199.	Sh. Gopal Ramchandra Joshi	Nandurbar (MS)	Tuljapur	Solapur	Sangli	Mah.
200.	Smt. Pushpa Kumari	Munger (Bihar)	Ranchi	Muzaffarpur	Samastipur	JKD/ Bihar
201.	Smt. Deepa Biswas	Badaun (UP)	U. S. Nagar	Shahjahanpur	Nainital	U.P.

PTO

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202	Smt. Sapna Gupta	Lohardega (Jharkhand)	Ray Bangla	Barpeta	Bongaigaon	Sikkim/ Assam
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PET

203.	Sh. N. K. Parganiha	Durg (MP)	Durg	Raipur	Dhamtari	Chattisgarh
204.	Sh. Bhimrao Lahuji Balpande	Chandrapur(MS)	Wardha	Chandrapur	Amravati	Mah.
205.	Smt. Megha Joshi	Wardha (MS)	Wardha	Yavatmal	Amravati	Mah.
206.	Smt. Preeti Verma	Gwalior (MP)	Raipur	Gwalior (MP)	Nil	Chattisgarh
207.	Smt. Sushmita Bhattacharya	Sarguja (CG)	Wardha	Yavatmal	Amravati	Mah.
208.	Ms. Kanu Ghosh *	Bastar (CG)		Not indicated		
209.	Sh. Dinesh Chandra Sharma	Sagar (MP)	Udham Singh Nagar	Haridwar	Chamoli	Uttarakhand
210.	Sh. Vivekanand	Raisen (MP)	Ballia	Nil	Nil	U.P.
211.	Sh. Devender Singh Tomar	Jhajjar (Har.)	Gwalior	Morena	Bhind	M.P.
212.	Sh. Indrajit Poddar	Koraput (Orissa)	Balasore	Puri	Cuttack	Orissa
213.	Sh. Birendra Nath Maiti	Kalahandi (Orissa)	Purba Midnapore	Paschim Midnapore	Mayurbanj	W.Bengal/ Orissa
214.	Ms. Krishna Biswas	Mayurbanj (Orissa)	W. Midnapore	Balsore	Mayurbanj	Orissa
215.	Sh. Gaje Singh	Bhilwara (Raj.)	Darjeeling	Mungespur	Zaffarpur Kalan	Nil
216.	Sh. Raj Kishore Rai	Dungarpur (Raj.)	Delhi-I	Delhi-II	Nil	Delhi
217.	Sh. Sovaran Singh Rajoriya	Sirohi (Raj.)	Morena	Sheopur	Shivpuri	M.P.
218.	Sh. Satdive Sanjay Damodar	Jhalawar (Raj.)	Calicut	Aurangabad	Jalna	Kerala Mah.
219.	Sh. Anil Kumar Paul	Chitrakoot (UP)	Rajnandgaon	Raigarh	Bastar	Chattisgarh
220.	Ms. Kamla Devi	Mathura (UP)	Zaffarpur Kalan	Mungespur	Mathura	UP
221.	Sh. Kariminder Singh Pangtry *	Aligarh (UP)		Not indicated		
222.	Smt. Kandare Jaya. M	Jalna (MS)	Akola	Shegaon	Washim	Mah.

P.T.O.

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223.	Sh. Anant Dattatray Chougale	Dhule (MS)	Kolhapur	Satara	N.A.	Mah.
224.	Sh. Bonge Onkar Baburao	Kolhapur (MS)	Jalna	Aurangabad	Parbhani	Mah.
225.	Sh. Kamlesh Verma	South Goa (Goa)	Lucknow	Pratapgarh	Faizabad	U.P.
226.	Smt. Indrani Bit	Surendra Nagar (Guj.)	Sahibganj	Vardhman	24 Parganas	JKH/ W. Bengal
227.	Smt. Geeta Hari Nayak	South Goa(Goa)	North Canara	Dharwad	South Goa	Kar. / Goa
228.	Sh. Mohd. Jeebrayil	Gumla (JKH)	Saraikela	Hazaribagh	E. Singhbhum	Jharkhand
229.	Sh. Sarjan Kumar	Badaun (UP)	Shahjahanpur	U. S. Nagar	K. Lakhimpur	U.P.
230.	Sh. S. M. Ladkhedkar	Surat (Guj.)	Yavatmal	Washim	Wardha	Mah.
231.	Smt. P. S. Ladkhedkar	Surat (Guj.)	Yavatmal	Washim	Wardha	Mah.
232.	Ms. Manorama Jena	Keonjhar (Orissa)	Kendrapada	Sarang	Khurda	Orissa

S U P W

233.	Sh. Shiv Kumar	Attached at Badaun (UP). (Permanent posting at Tehri (Uttaranchal)	Dehradun	Haridwar	Pauri/ U. S. Nagar	Uttaranchal
234.	Sh. S. B. Sharma	Dumka (Jharkhand)	Dumka	Nil	Nil	Jharkhand

CATERING ASSISTANT

235.	Sh. J. N. Mishra	Raisen (MP)	Kanpur	Barabanki	Faizabad	U.P.
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P.T.O.

LDC

236.	Sh. Dharmender Kumar Richharia	Panna (MP)	Tikamgarh	Chattarpur	Sagar	M.P.
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Ward 879
(Dr. Rakesh Sharma)
Joint Director (Admn.)

- * Teachers who have not indicated their choice of posting after completion of mandatory tenure in Shillong Region). They may indicate such choice separately in a D.O. letter addressed to Sh. Mukesh, Deputy Director (Estt.) so that orders incorporating these details can be issued afresh.

Copy to:-

- i) Individuals concerned.
- ii) Principals, JNVs concerned with the directions to relieve these employees on 30-04-2003, without fail.
- iii) Dy. Directors all Regional Offices (except Shillong) with the directions to ensure that all concerned are relieved on 30-04-2003 without fail.
- iv) Dy. Director, Regional Office, Shillong. Likely number of Category-I employees is 300. He should make necessary arrangements in JNV, Morigaon (Assam) for counseling from 26-06-2003 to 29-06-2003. It is further directed that he will :
 - a) Correspond with all concerned individually explaining the location of the JNV and how to reach there.
 - b) Set up a reception counter to be manned 24 hrs at platform No.1 of Railway Station, Guwahati from 25-06-2003 (FN) to 29-06-2003 (AN).
 - c) Arrange for the transport of these employees from Railway Station, Guwahati to JNV, Morigaon after a welcome cup of tea/coffee and snacks.
 - d) Ensure all other logistics to make the employees comfortable upon their reaching Guwahati.
 - e) Make arrangements for overnight stay of at least 10 persons at Guwahati so that those reaching Guwahati in late hours can be made comfortable.

NAVODAYA VIDYALAYA SAMITI
(An Autonomous Organisation under Ministry of HRD)
Govt. of India
Indira Gandhi Stadium, I.P.Estate
NEW DELHI-110002

F.No. 2-6/2005-NV S(Estt.)

March 11, 2005

To

The Deputy Director,
All Regional Offices,

Sub: Counselling for request transfer of teaching staff.

Sir/Madam,

It has been decided to effect both the inter-regional and intra-regional transfers of teaching staff viz PGTs, TGTs and Misc. Category Teachers(except IIInd Language Teachers) working in all the ROs at a single venue through the process of counselling.

The present letter is to convey the guidelines/procedure regarding the manner in which these counselling sessions will be organized.

1. SCHEDULE OF COUNSELLING SESSIONS

Region	Posts	Date	Venue	Telephone number of the concerned INY
All Region	All PGTs	11-04-2005		
All Region	All TGTs, PETs, Librarian, Art, Music and SUPW Teachers	12-04-2005	NAV, Rabindra (Chowpatty)	0755-2896325/2896326

2. GENERAL POLICY ON TRANSFERS

The Samiti does not transfer any teacher except under administrative exigencies. Only the requests for transfer are considered against available vacancies.

There is no fixed tenure of stay at a particular place (except mandatory tenure of three years in North East Region and other hard and difficult stations identified by the Samiti). As such there is no question of displacement of any teacher to accommodate some other teacher. Thus no teacher can be posted to a place by removing another teacher.

It is further made clear that no teacher will be transferred to his/her home district.

SDM LONG
Date: 29/3/05
D. No. 18/3/05
Signature

13.3.2005

certified to be
true copy
N. Mohita Singh
Advocate

6th March 2005
from
Advocate